

**FORM A  
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/s Govindparva Agro Products Private Limited**

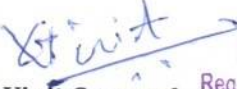
RELEVANT PARTICULARS		
1.	Name of corporate debtor	<b>Govindparva Agro Products Private Limited</b>
2.	Date of incorporation of corporate debtor	15/12/2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies -Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01110PN2009PTC135159
5.	Address of the registered office and principal office (if any) of corporate debtor	A/P Rajuri, Tal. Karmala, Solapur, Maharashtra - 413203, India
6.	Insolvency commencement date in respect of corporate debtor	01 <sup>st</sup> July, 2022
7.	Estimated date of closure of insolvency resolution process	28 <sup>th</sup> December, 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	<b>Name:</b> Mr. Vinit Gangwal
		<b>Reg No.:</b> IBBI/IPA-002/IPN00091/2017-2018/10235
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Email ID: ip.vinitgangwal@sudharman.in
		Address: Office No.503, Varun capital, CTS No.364+365/13, Off. J.M. Road ,Bharat Petroleum Lane, Next to Citiotel, Shivajinagar, Pune, Maharashtra - 411005
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Email ID: ip.govindparva@sankalp-ipe.com
		Address: 401, 4 <sup>th</sup> Floor, The Central Building, Shell Colony Road, Chembur, Mumbai, Maharashtra - 400071
11.	Last date for submission of claims	15 <sup>th</sup> July, 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable on the basis of information available
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable on the basis of information available
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a>
		b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of Corporate Insolvency Resolution Process of GOVINDPARVA AGRO PRODUCTS PRIVATE LIMITED on 01<sup>st</sup> July, 2022 vide order no. CP (IB) 885/MB/C-II/2019.

The creditors of GOVINDPARVA AGRO PRODUCTS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 15<sup>th</sup> July, 2022 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

***Submission of false or misleading proofs of claim shall attract penalties.***

  
**Vinit Gangwal**  
Insolvency Professional  
Reg.No. IBBI/IPA-002/IP-N00091/2017-18/10235  
**IP Vinit Gangwal**  
**Interim Resolution Professional of Govindparva Agro Products Private Limited**  
**IP Registration No: IBBI/IPA-002/IP-N00091/2017-2018/10235**

**Date: 03<sup>rd</sup> July, 2022**

**Place: Pune**

# Oppn trying to derail govt's good schemes, says Nadda

## Expresses Concern On Violence Against BJP Workers

Akhilesh.Singh@timesgroup.com

Hyderabad: Setting the tone of BJP's two-day national executive meeting being held here, party president J P Nadda on Saturday accused the opposition of trying to derail development programmes of his party-led government at Centre and in states aimed at making India "resilient and resurgent".

In his inaugural address, Nadda said that the opposition parties in their zeal to oppose Prime Minister Narendra Modi have begun opposing the country by going after the government's good measures and schemes that are aimed at empowering India.

These parties are trying to ensure that government programmes are met with



PM Narendra Modi during BJP's national executive meeting in Hyderabad

"destruction", he said, while also expressing concern over violence against BJP workers in West Bengal, Kerala and Kashmir.

While BJP has been working to empower the poor, opposition parties are working to empower their own families and are mired in corruption, Nadda said. Later, highlighting the

key parts of Nadda's speech, Union minister Smriti Irani said, "The destructive politics of the opposition has been reflected in the presidential [Nadda's] speech. It also reflected on how BJP works irrespective of the propaganda based on nothing but misinformation with the intent to create disruption." Irani said, irrespective of

the shenanigans of the opposition, people of India have consistently voted for Modi as Prime Minister, which is evidence to the fact that the people of this country believe in him and look up to building India as a stronger nation under his leadership. She quoted Nadda as saying that opposition parties, mostly family-oriented and corrupt, have tried to disrupt and disrupt policies and programmes of the government dedicated to building India as a resilient nation.

Irani said Nadda hailed PM Modi for his government's "pro-poor" initiatives while mentioning schemes such as Jan-Dhan Yojana for economic empowerment, Awas Yojana for housing, and schemes to build toilets which have helped women.

# Apna Dal family feud in open on founder's birth anniversary

Neha.Shukla@timesgroup.com

Lucknow: On the 73rd birth anniversary of Apna Dal's founder Dr Sonelal Patel on Saturday, family fissures became even more evident and ugly with his wife Krishna Patel, and daughters Pallavi and Anupriya Patel warring over his legacy.

Krishna Patel, president of Apna Dal (Kamerawadi) told reporters here that before being her (Anupriya Patel's) father, "he was my husband".

"Till I am alive, I have the first right. Who is she to deny me my right? Dr Sonelal Patel did not belong to one person. He was the messiah of the entire state."

The dispute started over the anniversary celebrations. Pallavi Patel of AD(K) faction alleged that she was allotted the Mercury hall in Indira Gandhi Pratishthan (IGP) for the programme but permission was later cancelled. Anupriya Patel of AD (Sonelal) had the same venue, IGP, but a different hall.

# Smoke in cabin: Jabalpur flight returns to Delhi

Saurabh.Sinha@timesgroup.com

New Delhi: A SpiceJet aircraft returned to Delhi on Saturday less than an hour after taking off for Jabalpur following smoke in the cabin.

Cabin crew first noticed smoke on the Dash8 Q400 (VT-SUR) that was operating as SG-2962 from Delhi to Jabalpur when the aircraft was passing 5,000ft during ascent.

"Cabin crew informed the pilots about the mild smoke in the cabin. On a visual check, no sign of smoke or damage was observed in the lavatory. The smoke warning also went off," said a source.

While further climbing 14,000ft, smoke was seen increasing in the cabin. The pilots levelled the aircraft at 15,000ft and decided to return to Delhi after informing the air traffic control (ATC). They declared MAY DAY. The aircraft, which had

# Sarcasm lands couple in trouble in Kochi

A sarcastic comment landed an elderly couple at the Cochin International Airport Limited (CIAL) in serious trouble. The airport security offloaded their luggage from the aircraft and handed them over to the police.

The 63-year-old man and his wife had arrived at the airport on Saturday. They were on their way to their daughter in Australia. Police said the elderly man was apparently irked by the extensive security checks and, finally, asked about the contents of his baggage, he quipped that there was a bomb in it. Police booked the man under Section 118 B (knowingly spreading rumours or giving false alarm to mislead the police, fire brigade, or any other essential service) of the Kerala Police Act, police said.

taken off at 6.29am, landed safely at Delhi around 7.20am and passengers were evacuated on a taxiway with help from ATC.

The Directorate General of Civil Aviation (DGCA) is probing the matter. The regulator had recently conducted checks on the entire fleet of the budget carrier and said it is "looking into all their (SpiceJet) cases minutely to set things right". A SpiceJet spokesperson said: "On July 2, 2022, SpiceJet Q400 air-

craft was operating SG-2962 (Delhi-Jabalpur). While passing 5000ft, the crew noticed smoke in the cabin. The pilots decided to return to Delhi. Aircraft landed safely at Delhi and passengers were safely disembarked." Earlier on June 19, 2022, a SpiceJet Dash8 Q400 flying from Delhi to Jabalpur as SG 2962 had similarly returned to IGI Airport soon after taking off, after the turboprop (VT-SUU) had suffered a "pressurisation snag".

# Govt: Harmony would be hit if there was an acute job crisis

Akhilesh Singh @timesgroup.com

New Delhi: Education minister Dharmendra Pradhan, asked about the opposition's allegations about job crisis, said

the last Union budget had made the highest-ever allocation for public spending and the government did the highest-ever capital spending during the Covid pandemic. "All of this is linked to job creation," he added.

He said if there was an acute crisis, then social harmony would have been hit and asserted that the government has created jobs and taken care of the poor.

Hailing the Modi government's governance model, Pradhan described the government as a "reformist and decisive government", which inherited a policy paralysis government. Pradhan said the welfare of the poor is the main



PM Modi at the BJP national executive meeting in Hyderabad

achievement of the government and its achievements are evidence-based.

To questions about inflation and the continued weakening of the rupee against the US dollar, Pradhan noted that the unprecedented crisis was not limited to India with many leading economies suffering from high inflation.

"The pandemic disrupted the entire world, with global commodity prices sky-rocketing," he said and added that the war in Ukraine has hit the entire world and India cannot be seen in isolation.

# Enjoy our dum biryani, Irani chai, KTR mocks BJP

Hyderabad: Poking fun at the delegates who descended here to attend the BJP's national executive meet, TRS working president and minister KT Rama Rao has asked them to enjoy world famous Hyderabad dum biryani and Irani tea during their stay.

"Welcome the WhatsApp University for its executive council meeting to the beautiful city of Hyderabad. To all the Jhumla Jeevis; Don't forget to enjoy our dum biryani & Irani chai," Rao tweeted on Friday night.

Posting pictures of some of the flagship iconic initiatives of the state government such as T-Hub 2.0, Kaleshwaram project, police command control building and Yadadri temple, he also suggested the leaders to visit those places, take notes and try to implement them in their respective states.

# UP villagers panic as croc eggs hatch without mom



Locals said their village is frequented by giant gators

Muzaffarnagar: Panic gripped Arun Tyagi's family on Saturday in Bhadaula village, Muzaffarnagar, after a dozen crocodile eggs were found at a farm right outside their house and five began to hatch right in front of their eyes. A video of the incident went viral on social media.

Fear spread across the village as there was no information about the whereabouts of the mother crocodile. Villagers put the hatchlings inside a container and alerted the forest department, which them for release in their natural habitat.

With the onset of monsoon, crocodiles usually stray into the villages as their natural habitat, ponds, are encroached upon by swelling rivers.

Gurmail Singh Bajwa, a local, told TOI, "The house from where these crocodile eggs have been found is near a drain coming out of the Sonali river. A giant crocodile had emerged from there two years ago, which was caught by a forest department team. People also recently saw a huge crocodile coming to a sugarcane field here. Someone took a photo of it, which went viral on social media as well. We demand that the administration look into the matter."

# WB gov returns bill making Didi varsities' chancellor

Debashish Konar & Poulami Roy | TNN

Kolkata: West Bengal governor Jagdeep Dhankhar on Saturday returned the bill making the chief minister the chancellor

of state universities on the ground of "incompleteness of compliance". The bill, replacing the governor with the CM as chancellor, was passed in the state assembly on June 14.

A Raj Bhavan press release said the assembly secretary — while sending the bills, including the one making the chief minister chancellor of state universities, for the governor's consideration — indicated that the "complete official report" of the assembly debate would be forwarded as

# Abhishek 'aide' proclaimed offender

Delhi court has declared Vinay Mishra, an alleged associate of TMC MP Abhishek Banerjee, as a proclaimed offender for evading court proceedings in connection with a money laundering probe into a coal mining "scam" in West Bengal, officials said. The declaration has been made under section 82 of the Code of Criminal Procedure which requires the appearance of an accused before the court, they said. Mishra, 36, is an accused in the case where the role of Banerjee, his wife Rujira and others is being probed by the Enforcement Directorate.

soon as it was ready.

The governor sent back the bills, commenting that sending "incomplete inputs" to him was "inappropriate", opening up yet another front of acrimony with the state government.

Dhankhar also seized the opportunity to justify his appointing Mahua Mukherjee as Rabindra Bharati University (RBU) vice-chancellor. This move of the governor has sparked a controversy in the university administration and political circles. Educa-

tion minister Bratya Basu, in response to the RBU VC's appointment, said: "A detailed statement was issued on June 30 regarding re-examination of the matter/proposal by the state government in view of the bill passed in the assembly." Assembly Speaker Biman Banerjee and Trinamool Congress general secretary Kunal Ghosh held that it was "not proper" for the governor/chancellor to have appointed the RBU VC after the House passed a bill making the CM the chancellor.

# U.P. POWER TRANSMISSION CORPORATION LIMITED

NOTICE INVITING SHORT TERM E-TENDER

Short Term E-Tender No. ETC/MUT-2022-23 is invited for completion of remaining work of 132 KV Badhal-kalan-Purkazi line on debatable basis (Left over by M/s Simplex Infra. Ltd. Kolkata) under Electricity Transmission Division, Muzaffarnagar. Short Term E-tender is being uploaded on www.etender.up.nic.in. Estimated cost of work: Rs. 152.21 Lacs only. EMD cost Rs. 152000.00. Cost of tender documents including GST: Rs. 5000/- Scheduled date & time of submission of bid: Up to 14.07.2022 by 17:00 Hrs., Scheduled date and time of opening of Part-I: 15.07.2022 at 12:00 Hrs. For Detailed information, please visit website www.etender.up.nic.in for any corrections/amendments/modifications/extensions till the date of submission of tender and thereafter. (S.P. RAM) Superintending Engineer, Electricity Transmission Circle Muzaffarnagar "Save Electricity in the interest of the Nation" पार्क/No. 1464, वि.पा.म. (ETC)/मु. नगर (MZN)/लिनक./DATED 01.07.2022

RAJASTHAN HERITAGE PROTECTION & PROMOTION AUTHORITY, JAIPUR  
INVITATION FOR IMPANELMENT (NIT No. 03/2022-23) (THROUGH E-PROCUREMENT MODE)  
No.F/Engg(887)/RHPPA/2022-23/950 Date : 29/06/2022  
Notice Inviting Bid  
Bids for Empanelment for the work A. Consultancy services for Architects, Planners & Project Management, B. Sculptor and Artists, C. Designing and Printing of colour scenes, photos, write up etc on different materials like ACP Sheet, Fibre Sheet, Acrylic Sheet etc are invited from interested bidders upto 5:00 pm on 19.07.2022 Other particulars of the bid may be visited on the procurement portal (http://eproc.rajasthan.gov.in; http://spp.raj.nic.in) of the state. The approximate value of the procurement is Rs. 3.60 crore. UBN : HPP223LOB00003  
Raj./Samwad/CI/330/2022-23 Chief Executive Officer

RAICHRU POWER CORPORATION LIMITED  
YERMARU THERMAL POWER STATION  
CIN: U40101KA2009PLC049582  
No. KPCL/2022-23/PS/WORK IDENT 12566 Date: 03.06.2022  
BRIEF TENDER NOTIFICATION  
Tender is invited for the work of Condenser Tubes chemical cleaning followed by high pressure jet cleaning of Unit-I and Condenser Tubes High pressure jet cleaning of Unit-2 at YTPS. Tender shall be submitted through e-Portal only on www.eproc.karnataka.gov.in Last date for receipt of tender: 14.07.2022 at 16.30 Hrs. All relevant details are available in the above said e-Portal. Further details can be obtained from the office of the Executive Engineer (M-1), RPCL, YTPS, Yermarus-584134, Raichur Dist. Karnataka. Mob: 94486 49093 / 94806 82893. E-mail: eem3rcl@gmail.com

TATA MEMORIAL HOSPITAL  
(A Grant-in-Aid Institute under Dept. of Atomic Energy, Govt. of India)  
DR. E. BORGES MARG, PAREL, MUMBAI 400 012  
No: TMH/MUL/2022-23/CAP/PT/0030 to TMH/TMC/2022-23/CAP/PT/0043  
PUBLIC TENDER NOTICE - 03 30/06/2022  
Director, Tata Memorial Centre, Mumbai invites Technical & Financial Bids from Original Equipment Manufacturers (OEM) or Authorized vendors for "Supply, Installation, Commissioning and Maintenance of Medical Equipment. Set of Complete tender document is available on https://tmc.gov.in  
Tender No. TMH/MUL/2022-23/CAP/PT/0030 to TMH/TMC/2022-23/CAP/PT/0043  
Date of Commencement of Tender: 30.06.2022  
Date of Submission: 02.08.2022 up to 4.00 p.m  
Date and time of opening of Part I Technical Bid: 03.08.2022 at 10.30 am onwards  
PURCHASE OFFICER

TAMILNADU NEWSPRINT AND PAPERS LIMITED  
Kagithapuram - 639 136, KARUR Dist. Tamil Nadu  
Ph: 04324 - 277001 (10 Lines)  
NOTICE INVITING TENDER  
Tender No. Material Description Due date  
222313 020215 Imported Limestone for Soda recovery Plant 16.07.2022  
222323 001196 Bleached Softwood Sulphate Pulp for Unit-II 14.07.2022  
222323 001199 Bleached Chemi Thermo Mechanical Pulp - Softwood 70 for Unit-II 15.07.2022  
222323 001200 Bleached Chemi Thermo Mechanical Pulp - Hardwood 70 for Unit-II 16.07.2022  
222313 002065 Bleached Chemi Thermo Mechanical Pulp - Hardwood 80 for Unit-I & II 18.07.2022  
Email: 222313002015 - purchase.fuel@tnpl.co.in  
222323001196; 222323001199; 222323001200 & 222313002065 - purchase.pulp@tnpl.co.in  
Corrigendum if any will be issued in TNPL Website only. Detailed Terms & conditions, Tender fee, EMD, etc., are available in tender document at our websites: www.tnpl.com/www.tenders.tn.gov.in.

BRUHAT BENGALURU MAHANAGARA PALIKE  
Office of the Executive Engineer, Malleshwaram Division, 2nd Cross, Jalaharshini Layout, MSR nagar, Mathikere, Bengaluru - 560 054.  
TENDER CORRIGENDUM NOTIFICATION  
Tenders published in this newspaper on 01.06.2022 vide Ref. No: EE/ML/E-PROC/06/22-23 Date : 31.05.2022. The Calendar of events is postponed as below for the works except Sl. No. 1 and 5 in the tender notification.  
1) Pre-bid meeting : 03.08.2022 at 16.30 Hrs. 2) Last date & time for receipt of tenders: 10.08.2022 upto 16.00 hrs. 3) Last date & time for receipt of tender difference amount : 10.08.2022 upto 16.30 hrs. 4) Opening of Technical Bids: 16.08.2022 at 16.00 hrs. Further details can be accessed from GoK e-procurement website: https://eproc.karnataka.gov.in or office of the undersigned during office hours.  
Sd/- Executive Engineer, Malleshwaram Division.  
STAY PROTECTED FROM COVID-19, NO CARELESSNESS UNTIL THERE IS A CURE.  
Wear Mask Follow Physical Distancing Maintain Hand Hygiene

INLAND WATERWAYS AUTHORITY OF INDIA  
(Ministry of Ports, Shipping & Waterways, Govt. of India)  
A-13, Sector -1, Noida - 201301 (U.P.), Phone: 0120 - 2475040 & 2544036  
NOTICE INVITING E-TENDER  
TENDER No. IWA/PR2/Dredging/2021  
Online bids are invited from Reputed contractors for the work of "Development & Maintenance of fairway width of 32m and depth of 2 m / 2.5m for 6 months in each year for 3 years in various National Waterways in NER by undertaking required dredging, bandalling, channel marking, river training etc. to ensure safe navigation of vessels of draft 1.8 m/2.3 m".  
Cost of Tender document is Rs.5000/-+ GST. The tender document can be downloaded from IWA website www.iwai.nic.in and e-procurement website https://eprocure.gov.in/eprocure/app. CHIEF ENGINEER

PUBLIC NOTICE  
NOTICE is hereby given that, (1) SHRI. AMAR VITTHAL RAUT (2) SAU. SUNITA AMAR RAUT, have agreed to sell the property mentioned in the SCHEDULE written hereunder to / in favour of my Client. The aforesaid Owners have assured my Client that, (i) they are owners of this property and their rights, title & interest in this property are absolutely Clean, Clear and Marketable (ii) they are in clear, peaceful & absolute possession of this property (iii) there is no litigation, dispute, claim pending in any court of law before any Judicial or Quasi-Judicial or Tax Authority in respect of this property (iv) this property is completely free from encumbrances.  
In the circumstances, all persons having any claim, right, title or interest in or to the said land, admeasuring 4,200 sq.mtrs. situate, lying and being at Survey No. 184 of village Nive, Taluka Mulshi, District Pune or any part or portion thereof by way of Ownership Claim, Sale, Gift, Lease, Tenancy, License, Exchange, Partition, Mortgage, Charge, Lien, Inheritance, Trust, Maintenance, Possession, Easement, Partition, Agreement or otherwise howsoever, are hereby required to communicate the same in writing to the undersigned within 15 (fifteen) days from the publication hereof, failing which it shall be presumed that there is no such claim and the same, if any, shall be considered to have been waived.  
SCHEDULE  
All that piece and parcel of land or ground admeasuring 4,200 sq.mtrs. situate, lying and being at Survey No. 184 of village Nive, Taluka Mulshi, District Pune, within the Registration Sub-District of Taluka Mulshi, District Pune and within the limits of the Pune Metropolitan Region Development Authority, bounded as follows:  
On or towards East: Nive Waghvadi Road and 184 part On or towards South: Nive Waghvadi Road On or towards West: Property of Shri Kisan Maruti Polekar out of remaining part of Survey No. 184 On or towards North: remaining part of Survey No. 184  
Prachi Date - Bag, Advocate  
Mobile no. 9552289276 C-1/S-3, Tejowalaj, Survey no. 118/2C,  
Email - prachi\_date@yahoo.com Near Cipla Centre, Warje, Pune - 411058

FORM A  
PUBLIC ANNOUNCEMENT  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
FOR THE ATTENTION OF THE CREDITORS OF M/s. Govindparva Agro Products Private Limited  
RELEVANT PARTICULARS  
1 Name of the Corporate Debtor Govindparva Agro Products Private Limited  
2 Date of incorporation of Corporate Debtor 15.12.2009  
3 Authority under which corporate debtor is incorporated / registered Registrar of Companies -Pune  
4 Corporate Identity No. / Limited Liability Identification No. of the Corporate Debtor U0110PN2009PTC135159  
5 Address of the registered office and principal office (if any) of corporate debtor A/P Rajuri, Tal. Karmala, Solapur, Maharashtra-413203, India  
6 Insolvency commencement date in respect of corporate debtor 01st July, 2022  
7 Estimated date of closure of insolvency resolution process 28th December, 2022  
8 Name and registration number of the insolvency professional acting as interim resolution professional Name : Mr. Vinit Gangwal Reg. No. : IBI/IPA-02/IN0091/2017-2018/10235  
9 Address and e-mail of the interim resolution professional, as registered with the Board Email ID : ip.vinitgangwal@sudharman.in Address : Office No. 503, Varun capital, CTS No. 364 - 365/13, Oll. J. M. Road, Bharat Petroleum Lane, Next to Citiotel, Shivajinagar, Pune, Maharashtra-411 005.  
10 Address and e-mail to be used for correspondence with the interim resolution professional Email ID : govindparva@sanikalp-pse.com Address : 401, 4th Floor, The Central Building, Shell Colony Road, Chembur, Mumbai, Maharashtra-400 071.  
11 Last date for submission of claims 15th July, 2022  
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Not Applicable on the basis of information available  
13 Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class) Not Applicable on the basis of information available  
14 (a) Relevant Forms and (b) Details of authorized representatives are available at: (a) Web link: https://www.ibbi.gov.in/home/downloads (b) Not Applicable  
Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of Corporate Insolvency Resolution Process of GOVINDPARVA AGRO PRODUCTS PRIVATE LIMITED on 01st July, 2022 vide Order No. CP (IB) 885/MB/C-1/2019. The creditors of GOVINDPARVA AGRO PRODUCTS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 15th July, 2022 to the Interim Resolution Professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in form, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.  
Sd/-  
IP Vinit Gangwal  
Interim Resolution Professional of  
Govindparva Agro Products Private Limited  
IP Registration No. : IBI/IPA-02/IN0091/2017-2018/10235  
Date : 03rd July, 2022  
Place : Pune

TENDER NOTICE  
Government of Maharashtra  
Soil and Water Conservation Department  
District Water Conservation Officer,  
Soil and Water Conservation Department Aurangabad  
E-mail ID-eessiwcbad@gmail.com  
Phone No. 0240-2348010  
E-Tender Notice No. B-1/12 For Year: 2022-23  
Online E-Tender, for works is invited from the contractors registered with Maharashtra Water Conservation Corporation Aurangabad by Executive Engineer/District Water Conservation Officer, Soil and Water Conservation Department, Aurangabad. The blank B-1 Tender Documents in e-tender form are available on website http://mahatenders.gov.in. Rights are reserved to accept or reject the tender with the District Water Conservation Officer Soil and Water Conservation Department, Aurangabad and Conditional tenders will not be accepted and shall be rejected outright.  
E-Tender Online Period - Dated 04/07/2022 To 18/07/2022  
Date of Opening - Date 20/07/2022.  
Note:  
1. Web site http://mahatenders.gov.in.  
(If any change in this Notice will be convey on the same website.)  
2. Detailed tender notice is available on the Notice board of District Water Conservation Officer, Soil and Water Conservation Department Aurangabad  
3. Bidder or his authorized representative should be present for the tender opening as per date and time published on website otherwise no complaint will be entertained after opening the tender.  
Sd/-  
Out word No./Tender Notice/1755 (S. N. Shinde)  
Date 01/07/2022 District Water Conservation Officer,  
Soil and Water Conservation Department  
Aurangabad  
DGIPR/2022-2023/1653

महाराष्ट्र राज्य पाठ्यपुस्तक निर्मिती व अभ्यासक्रम संशोधन मंडळ  
बालभारती, सेनापती बापट मार्ग, पुणे-४११००४.  
जाहीर आवान  
महाराष्ट्र राज्य पाठ्यपुस्तक निर्मिती व अभ्यासक्रम संशोधन मंडळामार्फत पाठ्यपुस्तकांच्या व पुस्तक साहित्याच्या लेखन-संपादन, विशाकृती इत्यादी कामांसाठी शैक्षणिक स्तर व माध्यमनिहाय विविध विषयांच्या व माध्यमा साहित्या गतिर करण्यासाठी अनुभवी तज्ज्ञ, इच्छुक व्यक्तींकडून माहिती मागण्यासाठी आवान करणार यात आहे. कृपया https://academics.balharati.in/newcommittees2022 या लिंकद्वारे आपली माहिती भरावी. सदर लिंक दि. ४/७/२०२२ च्या दुपारी ०१.०० वाजल्यापासून सुरु होऊन दि. २०/७/२०२२ रात्री १२.०० वाजेपर्यंत खुली राहील.  
Public Appeal  
Maharashtra State Bureau of Textbook Production and Curriculum Research appeals to the experienced and expert persons who are willing to send information for editing and writing of the textbooks, supplementary materials and illustrations as per academic level-wise and medium-wise in various Subjects to form Subject and Language Committees. Please fill the information through https://academics.balharati.in/newcommittees2022 this link. The said link is open to all from 01.00 p.m. dated on 04.07.2020 till the midnight of 20/07/2022.  
जाहिरात क्रमांक : १०२१ (कृष्णकुमार पाटील), संचालक  
दिनांक : ०१.०७.२०२२ पाठ्यपुस्तक मंडळ, पुणे

GOVERNMENT OF MAHARASHTRA  
Office of the Executive Engineer and District Water Conservation Officer, Soil and Water Conservation Department, Ahmednagar.  
Sinchan Bhavan, Aurangabad Road, Ahmednagar  
E-mail - minor.irrigation@gmail.com Telephone No. - 0241-2323917  
E-Tender Notice No. 12 for the Year 2022-23  
Online E-Tender, for constructing of K.T.Weir / G.S.S.B works in Ahmednagar district is invited from the contractors registered with Maharashtra Water Conservation Corporation, Aurangabad by Executive Engineer and District Water Conservation Officer, Soil and Water Conservation Department, Ahmednagar. The blank B-1 Tender Documents in e-tender form are available on website : http://mahatenders.gov.in. Rights are reserved to accept or reject the tender with the District Water Conservation Officer, Soil and Water Conservation Department, Ahmednagar. Conditional tenders will not be accepted and shall be rejected outright.  
Name of Work - constructing of K.T.Weir / G.S.S.B works in Karjat Taluka 05 Works, Jamkhed Taluka 1 Works, and Shrigonda Talukas 3 Works Ahmednagar district.  
Estimated cost of works - Rs. 550.13 lakh  
e-Tender schedule - Dt. 04/07/2022 to Dt. 18/07/2022  
e-Tender opening - Dt. 22/07/2022 (if possible)  
e-Tendering Process & Procedures are available below.  
1. Web site http://mahatenders.gov.in.  
(If any change is observed, then it will be available on the same website.)  
2. All the above mentioned information is also available on the Notice board of District Water Conservation Officer, Soil and Water Conservation Department Ahmednagar.  
Sd/-  
O/W No./AB-2/ 2310 /2022 District Water Conservation Officer  
Soil and Water Conservation Department District Water Conservation Officer,  
Ahmednagar 30/06/2022 District Water Conservation Department  
DGIPR 2022-2023/1640 Ahmednagar

**ASREC (India) Limited** बिल्डिंग नं. २, युनिट नं. २०१-२०२ए व २००-२०२बी, तळमजला, सॉल्टिटेअर कॉर्पोरेट पार्क, अंधेरी-घाटकोपर लिंक रोड, चकला, अंधेरी (पूर्व), मुंबई-४०००१३.

**ताबा सूचना** (स्थायर मालमतेकरिता)

[सुरक्षा हित (अंमलबजावणी) नियम, २००९ च्या नियम ८(१) अंतर्गत]

ज्याअर्थी, "एसआरईसी (इंडिया) लिमिटेड"ने, भारत को-ऑपरेटिव्ह बँक लि.ची अधिकृतिकृत मंजूरून तिच्या अंतर्गत कर्जदारांमध्ये असलेली, दिनांक २५ मार्च २०२१ रोजी अंमलबजावणी करायच्यामुळे मूळ धनको भारत को-ऑपरेटिव्ह बँककडून प्रामुखांसह सुरक्षित झाले आहे. "एसआरईसी (इंडिया) लिमिटेड"च्या प्राधिकृत अधिकारींनी सुरक्षा हित (अंमलबजावणी) नियम, २००२ च्या नियम ३ बसवून घ्यावयाच्या कलम १३(२) अंतर्गत प्रदान केलेल्या अधिकाराने अंमलबजावणीत उक्त सुचनेच्या ६० दिवसांच्या आत प्रदानाच्या तारखेपर्यंत सर्व, किंवा, आकार, ई. आणि २६.०९.२०२१ च्या प्रचारावसुन रकमेवरील प्रती वर्षी २% दराने देवाळाक व्याज + प्रती वर्षी १३.९०% दराने पुढील व्याजास एकत्रित २५.०९.२०२१ रोजी प्रमाणे रु. ८,७५,८३,६६०.१९ (रुपये आठ कोटी पंचाहत्तर लाख आठशे साठ व पैसे सोळा फक्त) या रकमेची परतणे-ड करण्यकरिता झालेको / सर्वून झालेको / सह-झणको / महाणकर / हमीदार - मेसर्स श्रीराम इन्व्हेस्टमेंट्स / श्री. संकर भोमराव सोमवंशी (याद्वे "झणको" म्हणून संबोधित) यांच्यावर फर्मागिरी संदर्भ क्र. एसआरईसी / प्रत्यक्ष-रकम/ सर्वेसी / १२२१ / २०२१-२२ दिनांकित २६.०९.२०२१ मार्गाने सूचना निर्गमित केली आहे.

दिनांकित २५.०९.२०२१ रोजी अंमलबजावणी करणान्याच्या अनुसार सर्वेसी कायदा, २००२च्या कलम ५ अंतर्गत "एसआरईसी (इंडिया) लिमिटेड"ने अंतर्गमित सुरक्षा हितान्वय एकरित सर्व हक्क, न्यायधिकार व हितसंबंध भारत को-ऑपरेटिव्ह बँक लि.कडून पूर्वीत झालेकोचे स्थिति प्राप्त झाले केली आहे.

झणको / सर्वून झालेको / सह-झणको / महाणकर / हमीदार रकमेची परतणेड करण्युक्त असवर्ष उरलेो आहेत, याद्वारा झणको / सर्वून झालेको / सह-झणको / महाणकर / हमीदार रकमेचा आम जनतेस सूचना देण्यात येते की सुरक्षित धनको म्हणून असलेल्या "एसआरईसी (इंडिया) लिमिटेड"च्या प्राधिकृत अधिकारी असलेल्या निमन्याधारीकांनी २९ जून, २०२२ रोजी उक्त नियमांचे नियम ८ बसवून घ्यावयाच्या उक्त कायद्याच्या कलम १३(४) अंतर्गत त्यांचा प्रदान केलेल्या अधिकाराने अंमलबजावणीत याखाली यापिलेल्या मालमतेचा नावा घेतला आहे.

विशेषकरून झणको आणि आम जनतेस याद्वारा साक्षात करण्यत येते की त्यांना सदर मालमतेची व्यवहार करू नये आणि मालमतेसंबंधित केलेल्या कोणासाठी व्यवहार २६.०९.२०२१ च्या प्रचारावसुन रकमेवरील प्रती वर्षी २% दराने देवाळाक व्याज + प्रती वर्षी १३.९०% दराने पुढील व्याजास एकत्रित २५.०९.२०२१ रोजी प्रमाणे रु. ८,७५,८३,६६०.१९ (रुपये आठ कोटी पंचाहत्तर लाख आठशे साठ व पैसे सोळा फक्त) या रकमेकरिता "एसआरईसी (इंडिया) लिमिटेड"च्या अधिकाराने विषयवर्षीत असेल.

सुरक्षित मतेच्या उपलब्ध वेळेत विमोचनकरिता कायद्याच्या कलम १३च्या पोस्ट-कलम ८च्या तरतुदीकडे झणकोचे लक्ष वेधित आहेत.

**स्थायर मालमतेचे वर्णन**

१) प्लॉट नं.४, भोमरावचा २३०० चौ.मी., प्लॉट नं. ३१२/५, ३१२/६, ३१२/७, ३१२/१ (जुला प्लॉट नं. २४०५), बोमराव इंडिया लि.जवळ, पुणे-नाशिक हायवे समोर, नागेश्वरवाडी (चाकण), ता. खेड, प्लॉट नं. ३१२/५ - ४८८.४ चौ.मी., ३१२/६ - ६६.७० चौ.मी., ३१२/७ - ७९१.०१ चौ.मी., ३१२/१ - ५२४.२५ चौ.मी. रॉकर भोमराव खोमवंगी यांच्या मालकीचा, पुढीलप्रमाणे विहित: पूर्व: प्लॉट नं. ३१२ च्या उर्वरित मालमतेद्वारा, पश्चिम: प्लॉट नं. ०३च्या मालमतेद्वारा, उत्तर: १२ मी. इंटर्नल रोडद्वारा, दक्षिण: प्लॉट नं. ३१२ च्या उर्वरित मालमतेद्वारा.

२) प्लॉट नं. ४, एच.एम. सोनानाथचा ८२० चौ.फु. विन्ट-अप, फिट्चट प्लॉटअवरर विन्ट, "साई निवास-२", प्लॉट नं. ११२, चिखली, पूर्णा नगर, ता. हवेली, पुणे-४११०१९, रॉकर सोमवंशी यांच्या मालकीचा, पुढीलप्रमाणे विहित: पूर्व: प्लॉट नं. ११३ जवळ, पश्चिम: प्लॉट नं. ११२-ए जवळ, उत्तर: एमआयपीसी बाउंड्री जवळ, दक्षिण: १२ मी. रॉड जवळ आहे.

**तारीख: २९.०६.२०२२**  
**स्थळ: पुणे**

स्थावरी/-  
प्राधिकृत अधिकारी, एसआरईसी (इंडिया) लिमिटेड

# १० लोकसत्ता रविवार पुणे दिनांक

## समुद्र अभियांत्रिकी अभ्यासक्रम तुकडीचे आयएनएस शिवाजीमध्ये दीक्षान्त संचलन

**पुणे :** समुद्र अभियांत्रिकी अभ्यासक्रमाच्या ९३ व्या तुकडीचे दीक्षान्त संचलन शनिवारी लोणावळा येथील आयएनएस शिवाजी या नौदल प्रशिक्षण केंद्रात संपन्न झाले. भारतीय नौदल आणि तटरक्षक दलाच्या २९

प्रशिक्षणाधी अधिकार्यांनी या प्रशिक्षणाध्ये सहभाग घेतला. नौदल आणि तटरक्षक दलातील नियुक्तीमुळे समुद्राशी नियमित येणारा संबंध पाहता समुद्र अभियांत्रिकी या विषयातील तांत्रिक गोष्टींचा परिचय करून देण्यासाठी या विशेष अभ्यासक्रमाचे आयोजन केले जाते. कृत्रिम बुद्धिमत्तिका साहाय्याने समुद्र अभियांत्रिकीच्या विषयापेक्षा ज्ञान या प्रशिक्षणाद्वारे अधिकार्यांना देण्यात आले. कंट्रोलर ऑफ वॉरशिप्स

प्रॉडक्शन अँड अँक्विझिशनचे व्हाईस अँडमिरल के. एम. देशमुख यांच्या प्रमुख उपस्थितीत या तुकडीचे दीक्षान्त संचलन संपन्न झाले. प्रशिक्षण काळातील अष्टपैलू कामगिरीसाठी लेफ्टनंट सचिन कुमार सिंह यांना 'हॅमर' पारितोषिकाने गौरवण्यात आले. व्हाईस अँडमिरल दया शंकर फिरल्या चषकावर लेफ्टनंट सुधांशू कुमार यांनी, तर लेफ्टनंट जोसेफ जॉन्सन यांनी सकारात्मक अधिकारी पुरस्कावर आपले नाव कोरले. लेफ्टनंट सचिन कुमार सिंह, लेफ्टनंट विशाल त्रिमूर्ती, लेफ्टनंट अश्विन बाबू, लेफ्टनंट एस. पोमनानी, लेफ्टनंट एन. गौरव आणि लेफ्टनंट तनुज शेट्टी यांनी प्रशिक्षणातील कामगिरीसाठी पुरस्कारांवर नाव कोरले.

**यूनियन बँक ऑफ इंडिया** Union Bank of India  
भारत सरकार चा उपक्रम A Government of India Undertaking

**आन्धा Andhra** **कार्पोरेट शान Corporation**

**पतवसुली तसेच कायदेशीर सेवा विभाग**

प्रादेशिक कार्यालय पुणे पूर्व :  
४९९ व ४९२, चौथा मजला, कनाट प्लेस, बंडगार्डन रोड, वाडिया कॉलेज जवळ, पुणे - महाराष्ट्र, फोन - ०२० - २५५५२०९३.

## स्थायर व जंगम मालमतेच्या विक्री साठी मेगा ई-लिलाव सूचना

सेक्युरिटायझेशन आणि वित्तीय मालमताचे पुनर्रचना आणि सुरक्षा व्याज कायदा (२००२) त्यासह वाचल्या जाणाऱ्या सेक्युरिटी डेटरेस्ट (एनफोर्समेंट) नियम २००२ मधील नियम ८(६) च्या अंमलबजावणी अंतर्गत स्थावर मालमतांच्या विक्री साठी ई- लिलाव द्वारे जाहीर सूचना

सदर नोटीस द्वारे सर्व साधारण जनतेस आणि विशेषतः कर्जदार आणि जामिनदारास सूचना देण्यात येते की खाली नमुद करण्यात आलेल्या स्थावर मालमता ज्या सुरक्षित धनको यांच्याकडे गहाण / ताब्यात असून, युनियन बँक ऑफ इंडिया (सुरक्षित धनको), याचे अधिकृत अधिकारी यांनी सदर मालमतांचा विधायक / प्रत्यक्ष ताबा (जसे लागू असेल त्याप्रमाणे) घेतला असून सदर मालमतांची जे आहे जेथे आहे, जे आहे जसे आहे आणि जे काही आहे तेथे आहे या तत्वावर खाली नमुद केलेल्या परिशिष्टानुसार ई-लिलाव प्लॅटफॉर्म द्वारे होईल. मालमतेच्या विक्री साठीची राखीव किंमत तसेच अनामत रक्कम खाली नमुद केलेली आहे.

अ. क्र.	शाखेचे नाव	कर्जदारांचे / हमीदारांचे नाव / ताब्याचा प्रकार	थकबाकी रक्कम	मिळकतीचे वर्णन	राखीव किंमत	अनामत रक्कम रूपये	बाकी राखीव रकमेनुसार वाढविली जाईल
१	नहें आंबेगाव शाखा (६०९००)	श्री. पंडित श्रीपती पाटील आणि शीतल पंडित पाटील (प्रतिकाल्यक ताबा)	रु. ७४,२६,६००.४९ (रुपये चौथ्याहजार लाख सहवीस हजार सहाशे व पैसे एकोणपन्नास मात्र ) त्यावरील व्याज आणि इतर खर्च	१. खालील मालमतेचा सर्व समावेशक भाग - रहिवासी भागातील एक शांती पार्क या प्रकल्पातील सदनिका क्र. ३०१, हिसरा मजला, विंग ए, सर्व्हे क्र. ३१/१, श्रील कॉलेज जवळ, अजिंठा कॉलेज रोड, नहें, पुणे -४११०१९ सदनिकेचे क्षेत्रफळ अंदाजे ९६० स्क्व. फूट सदर मिळकतीच्या चतु:सिमा खालीलप्रमाणे- उत्तरेस: लगतची सदनिका क्र. ३०२ दक्षिणेस: नियमानुसार सोडलेली जागा पूर्वेस: प्रवेशद्वार पश्चिमेस: नियमानुसार सोडलेली जागा	रु. ४५,८०,०००/- (रुपये पंधराहजार लाख ऐशी हजार मात्र )	रु. ४,५८,०००/- (रुपये चार लाख अठ्ठावन्न हजार मात्र )	रु. २५०००/- (रु. पंचवीस हजार)
२	नहें आंबेगाव शाखा (६०९००)	श्री. संतोष ज्ञानेश्वर शेठे आणि सौ. स्नेहल संतोष शेठे (प्रतिकाल्यक ताबा)	रु. १३,८५,४५५.९६ (रुपये तेरा लाख पंध्यांशी हजार चारशे पंचावन्न व पैसे सहावन्न मात्र ) तसेच त्यावरील व्याज आणि इतर खर्च	खालील मालमतेचा सर्व समावेशक भाग - रहिवासी भागातील माऊली पार्क या प्रकल्पातील सदनिका क्र. २०५, चौथा मजला, ए विंग, मट क्र. ८ व १०, मुंबई - बॅंगलोर हायवे जवळ, सिंदेवाडी पोलीस स्टेशन जवळ, सिंदेवाडी, पुणे - ४१२२०५ सदनिकेचे बांधकामित क्षेत्रफळ अंदाजे ८७८ स्क्व. फूट सदर मिळकतीच्या चतु:सिमा खालीलप्रमाणे- उत्तरेस: लिफ्ट व त्यालगतची सदनिका क्र. २०४ दक्षिणेस: नियमानुसार सोडलेली जागा पूर्वेस: नियमानुसार सोडलेली जागा पश्चिमेस: प्रवेशद्वार	रु. ४०,७०,०००/- (रुपये चौदा लाख सत्तर हजार मात्र )	रु. ४,०७,०००/- (रुपये चार लाख सात हजार मात्र )	रु. २५०००/- (रु. पंचवीस हजार)
३	आगावळ पॅलेस शाखा (४६७७०)	श्री. पंडित कानन डोंगरे (प्रत्यक्ष ताबा)	रु. १५,०४,४५८.९४ (रुपये पंधरा लाख चार हजार चारशे अठ्ठावन्न व पैसे चौदावीस मात्र ) तसेच त्यावरील व्याज आणि इतर खर्च	खालील मालमतेचा सर्व समावेशक भाग - रहिवासी भागातील बालाजी निसर्ग होम्स या प्रकल्पातील सदनिका क्र. ४०५, चौथा मजला, ए विंग, मट क्र. ४८, विरूम इंटर्नॅशनल स्कूल जवळ, शिरसावाडी (सुरकुटेनगर) तालुका - हवेली, पुणे -४१२२०७ सदनिकेचे बांधकामित क्षेत्रफळ अंदाजे ६३८ स्क्व. फूट सदर मिळकतीच्या चतु:सिमा खालीलप्रमाणे- उत्तरेस: नियमानुसार सोडलेली जागा दक्षिणेस: लिफ्ट व सदनिका क्र. ४०४ पूर्वेस: नियमानुसार सोडलेली जागा पश्चिमेस: प्रवेशद्वार	रु. १६,६५,०००/- (रुपये सोळा लाख पासष्ट हजार मात्र )	रु. १,६६,५००/- (रुपये एक लाख सहासष्ट हजार पाचशे मात्र )	रु. २५०००/- (रु. पंचवीस हजार)
४	वाघोली शाखा (७७६६०)	मे. मंगलमूर्ती पेंटींग कार्टूॅक्ट द्वारा मालक श्री. प्रवीण सोनानाथे (प्रतिकाल्यक ताबा)	रु. ४२,८५,९३०.७९ (रुपये बेचाळीस लाख पंध्यांशी हजार पाचशे तीस व पैसे एकोणऐशी मात्र ) तसेच त्यावरील व्याज आणि इतर खर्च	खालील मालमतेचा सर्व समावेशक भाग - रहिवासी भागातील माव्हेंल गंगा क्रिया या प्रकल्पातील सदनिका क्र. १२०२, बागवा मजला, ए विंग, मट क्र. १४०० (पार्ट), १४०१, १४०२/१, १४०२/२, १४०२/३, १४०२/४, १४०२/७, १४२३ (पार्ट) आणि १४२४ (पार्ट), बाधेश्वर मंदिरजवळ, पुणे - नगर रोड जवळ, वाघोली, तालुका - हवेली, जिल्हा - पुणे. वाघोली ग्रामपंचायत हाटी अंतर्गत. सदनिकेचे बांधकामित क्षेत्रफळ अंदाजे १३८.४२ स्क्व. मीटर सदर मिळकतीच्या चतु:सिमा खालीलप्रमाणे- उत्तरेस: पेंसेज आणि सदनिका क्र. १२०१ दक्षिणेस: नियमानुसार सोडलेली जागा पूर्वेस: नियमानुसार सोडलेली जागा पश्चिमेस: जिना, पेंसेज आणि सदनिका क्र. १२०३	रु. ८८,७४,०००/- (रुपये अठ्ठावीस लाख चौदाशे हजार मात्र )	रु. ८,८७,४००/- (रुपये आठ लाख सत्त्यांशी हजार चारशे मात्र )	रु. २५०००/- (रु. पंचवीस हजार)
५	औंध शाखा (५४१३०)	श्री. मेघराज दत्तात्रय दराडे व सौ. स्नेहल मेघराज दराडे (प्रतिकाल्यक ताबा)	रु. ३०,९६,८७३/- (रुपये तीस लाख सोळा हजार आठशे ब्याहत्तर मात्र ) तसेच त्यावरील व्याज आणि इतर खर्च	खालील मालमतेचा सर्व समावेशक भाग - रहिवासी भागातील सुखवानी अकाशदीप या प्रकल्पातील सदनिका क्र. १९, बी विंग, पाचवा मजला, सर्व्हे क्र. ४९३/१९, भोसरी, कासारवाडी, पुणे ४११०३४ सदर मिळकतीच्या चतु:सिमा खालीलप्रमाणे- पूर्वेस: १२ मीटर डी.पी. रोड दक्षिणेस: सर्व्हे क्र. ४०२/२ उत्तरेस: १२ मीटर डी.पी. रोड	रु. ५९,३०,०००/- (रुपये एकोसोसठ लाख तीस हजार मात्र )	रु. ५,९३,०००/- (रुपये पाच लाख त्र्यांनो हजार मात्र )	रु. २५०००/- (रु. पंचवीस हजार)
६	विमान नगर, पुणे (५४३३०)	पंकज मोहनसिंग रौतेला (प्रत्यक्ष ताबा)	रु. ४३,८५,८१७/- (रुपये त्रेधाळीस लाख पस्तीस हजार आठशे सतरा मात्र ) तसेच त्यावरील व्याज आणि इतर खर्च	खालील मालमतेचा सर्व समावेशक भाग - रहिवासी भागातील फ्लॅट क्र. - ०९ तसेच त्यावरील मोकळा टेरेस, तीसरा मजला, सनी हाईटस, प्लॉट क्र. - ३६, सर्व्हे क्र. ३३, हिस्सा क्र. १/१ तसेच १/२, टिपरे नगर, वडगावकोरी, तालुका - हवेली, जिल्हा - पुणे. सदनिकेचे बांधकामित क्षेत्रफळ अंदाजे ७०० स्क्व. फूट तसेच त्यावरील असलेला टेरेस ७५० स्क्व. फूट ज्याचे २५% मुल्यांकन ग्राह्य धरले आहे. अॅसेसमेंट, सेलेबल एरिया = ७००+(०.२५*७५०) = ८८८स्क्व. फूट सदर मिळकतीच्या सद्यस्थितीतील चतु:सिमा खालीलप्रमाणे- उत्तरेस: मोकळी जागा दक्षिणेस: प्रवेशद्वार, व्हॉरंडा, जिना व सदनिका क्र. ०९ पूर्वेस: मोकळी जागा (टिपरे नगर गल्ली क्र. १३) पश्चिमेस: मोकळी जागा	रु. २८,७७,०००/- (रुपये अठ्ठावीस लाख सत्त्याहत्तर हजार मात्र )	रु. २,८७,७००/- (रुपये दोन लाख सत्त्यांशी हजार सत्ताशे मात्र )	रु. २५०००/- (रु. पंचवीस हजार)
७	विमान नगर, पुणे (५४३३०)	अजय मुरारीलाल विश्वकर्मा (प्रत्यक्ष ताबा)	रु. ४६,९४,६०५/- (रुपये शेध्याळीस लाख चौदावीस हजार सहाशे पाच मात्र ) तसेच त्यावरील व्याज आणि इतर खर्च	खालील मालमतेचा सर्व समावेशक भाग - रहिवासी भागातील फ्लॅट क्र. - ०९ तसेच त्यावरील मोकळा टेरेस, तीसरा मजला, सनी हाईटस, प्लॉट क्र. - ३६, सर्व्हे क्र. ३३, हिस्सा क्र. १/१ तसेच १/२, टिपरे नगर, वडगावकोरी, तालुका - हवेली, जिल्हा - पुणे. सदनिकेचे बांधकामित क्षेत्रफळ अंदाजे ७०० स्क्व. फूट तसेच त्यावरील असलेला टेरेस ६५० स्क्व. फूट ज्याचे २५% मुल्यांकन ग्राह्य धरले आहे. अॅसेसमेंट, सेलेबल एरिया = ७००+(०.२५*६५०) = ८६३स्क्व. फूट सदर मिळकतीच्या सद्यस्थितीतील चतु:सिमा खालीलप्रमाणे- उत्तरेस: सदनिका क्र. १० दक्षिणेस: मोकळी जागा पूर्वेस: मोकळी जागा (टिपरे नगर गल्ली क्र. १३) पश्चिमेस: प्रवेशद्वार, व्हॉरंडा, जिना	रु. २७,९६,०००/- (रुपये सत्तावीस लाख सहाशे हजार मात्र )	रु. २,७९,६००/- (रुपये दोन लाख एकोणऐशी हजार सहाशे मात्र )	रु. २५०००/- (रु. पंचवीस हजार)
८	विमान नगर, पुणे (५४३३०)	सौ. शुभलक्ष्मी नागेश देसाई (प्रत्यक्ष ताबा)	रु. ३२,९३,५१२.२८ (रुपये बवीस लाख त्र्यांनो अठ्ठावीस मात्र ) तसेच त्यावरील व्याज आणि इतर खर्च	खालील मालमतेचा सर्व समावेशक भाग - रहिवासी भागातील ज्येठे नगर को. ऑफ. हाऊसिंग सोसायटी या प्रकल्पातील रिचर्ड बिल्डिंग मधील सदनिका क्र. ३०६, विंग बी, सर्व्हे क्र. ४२, हिस्सा क्र. २/१, नगेश नगर, वडगावकोरी, तालुका - हवेली, जिल्हा - पुणे. सदनिकेचे क्षेत्रफळ अंदाजे ६६२ स्क्व. फूट सदर मिळकतीच्या सद्यस्थितीतील चतु:सिमा खालीलप्रमाणे- उत्तरेस: लगतची सदनिका क्र. ३०५ दक्षिणेस: इन्क, लिफ्ट व लगतची सदनिका क्र. ३०१ पूर्वेस: नियमानुसार सोडलेली जागा पश्चिमेस: प्रवेशद्वार	रु. ३१,९९,०००/- (रुपये एकतीस लाख अकरा हजार मात्र )	रु. ३,९९,९००/- (रुपये तीन लाख एकोणशे मात्र )	रु. २५०००/- (रु. पंचवीस हजार)
९	पुणे वीप शाखा (३२१७०)	श्री. लक्ष्मण गोपीचंद कारीया (प्रतिकाल्यक ताबा)	रु. १,४६,३६,४६४/- (रुपये एक करोड शेध्याळीस लाख छत्तीस हजार चारशे चौसट मात्र ) तसेच त्यावरील व्याज आणि इतर खर्च	खालील मालमतेचा सर्व समावेशक भाग - श्री विजयवंद को. ऑफ. हाऊसिंग सोसायटी लि. (१३९६.३० अकरा फूट) मधील सब प्लॉट क्र. १, (अ -१), पी. एम. सी. सर्टिफिकेट / पंचवन्नवार अनुसार) अंदाजे क्षेत्रफळ ४९८.६१ स्क्व. मीटर (५३६७ स्क्वअर फूट). कर्तव्यमार्ग रोड, संगमवाडी सिटी अँड पुणे (धोपली क्षेत्र अंतर्गत) तालुका - पुणे शहर, जिल्हा - पुणे, जमीन व त्यावरील बांधकामित इमारतीसह, पुणे महानगर पालिका हाटी अंतर्गत तसेच उपनिबंधक कार्यालय जिल्हा हवेली आणि निबंधक जिल्हा पुणे - ४११००१ अंतर्गत. सदर मिळकतीच्या चतु:सिमा खालीलप्रमाणे- उत्तरेस: फायनल प्लॉट क्र. २३९ दक्षिणेस: सोसायटी या अंतर्गत रस्ता पूर्वेस: कर्तव्यमार्ग रोड (नारंगी बाग रस्ता) पश्चिमेस: सब प्लॉट क्र. २	रु. ८६, ७८,६०,०००/- (रुपये सात करोड सहाशे लाख सात हजार मात्र )	रु. ७८,६०,०००/- (रुपये अठ्ठावन्न लाख सात हजार मात्र )	रु. २५,०००/- (रु. पंचवीस हजार)

ई - लिलाव विक्री संबंधीच्या विक्री व शाखेसंबंधी अधिक माहिती तसेच रजिस्ट्रेशन, लॉगिन व विडींग संबंधी नियम व अटी जाणून घेण्यासाठी पुढील पॉर्टल वर संपर्क करा : <https://www.mstcecommerce.com/auctionhome/ibapi/index.jsp>

लिलाव यथे सधभाग घेणाऱ्या सर्वांनी वर दिलेल्या लिंक वर जाऊन रजिस्ट्रेशन , KYC तसेच पॅमेंट संबधी सर्व तरतुदी लिलावापुर्वी ३ ते ४ दिवस आगोदर कराव्यात, जेणेकरून ऐन वेळची गैरसोयी टाकता येईल. ई - लिलाव दिनांक २०/०७/२०२२ रोजी दुपारी १ ते ५ दरम्यान होईल.

स्थळ : पुणे  
तारीख : ०९.०७.२०२२

टिप : स्वेर भाषांतर तफावत असल्यास इंग्रजी जाहिरात पहा.

अधिकृत अधिकारी  
यूनियन बँक ऑफ इंडिया

